

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/533/(IB)/CB/2017
NAME OF THE PETITIONER(S) : VSL INDIA PVT LTD
NAME OF THE RESPONDENT(S) : YES & YES HITECH PROMOTERS INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	S. SATISH	Counsel for Petitioner	S. [Signature]
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ORDER

Counsel for Petitioner present. There is no representation on behalf of the Respondent. Matter is posted for arguments. Put up on 15.09.2017 at 10.30 A.M.

-sd-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)